

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5627/2025

SUSHIL

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 11-03-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. V. Yogeswaran, Adv.
Mr. Harshit Vashisht, Adv.
Mr. V. Kandha Prabhu, Adv.
Ms. Dhatri Singh, Adv.
Mr. Guneswaran Pv, Adv.
Mr. Ashish Kumar Upadhyay, AOR

For Respondent(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Sanjana Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

As per Office report, High Court and Trial Court records have not been received yet.

Let reminder be issued.

List again on 9.4.2026.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar